

माननीय अध्यक्ष: अब पत्र सभा पटल पर रखे जाएंगे ।

आइटम नम्बर - 2, श्री गजेन्द्र सिंह शेखावत ।

THE MINISTER OF CULTURE; AND MINISTER OF TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT): I rise to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum, Hyderabad, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salar Jung Museum, Hyderabad, for the year 2023-2024.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT2276/18/25]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of The Asiatic Society Kolkata, Kolkata, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of The Asiatic Society Kolkata, Kolkata, for the year 2023-2024.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT2277/18/25]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of The Asiatic Society of Mumbai and The Library of the Asiatic Society of Mumbai, Mumbai, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of The Asiatic Society of Mumbai and The Library of

the Asiatic Society of Mumbai, Mumbai, for the
year 2023-2024.

[Placed in Library, See No. LT2278/18/25]

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): I rise to lay on the Table a copy each of the following Statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various Sessions of Sixteenth, Seventeenth and Eighteenth Lok Sabhas:-

SIXTEENTH LOK SABHA

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| 1. | Statement No. 28 | Ninth Session, 2016 |
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[Placed in Library, See No. LT2279/18/25]

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| 2. | Statement No. 25 | Tenth Session, 2016 |
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[Placed in Library, See No. LT2280/18/25]

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| 3. | Statement No. 27 | Twelfth Session, 2017 |
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[Placed in Library, See No. LT2281/18/25]

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| 4. | Statement No. 20 | Fourteenth Session,
2018 |
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[Placed in Library, See No. LT2282/18/25]

SEVENTEENTH LOK SABHA

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| 5. | Statement No. 19 | Sixth Session, 2021 |
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[Placed in Library, See No. LT2283/18/25]

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| 6. | Statement No. 13 | Seventh Session, 2021 |
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[Placed in Library, See No. LT2284/18/25]

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| 7. | Statement No. 11 | Ninth Session, 2022 |
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[Placed in Library, See No. LT2285/18/25]

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| 8. | Statement No. 8 | Tenth Session, 2022 |
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[Placed in Library, See No. LT2286/18/25]

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| 9. | Statement No. 9 | Eleventh Session, 2023 |
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[Placed in Library, See No. LT2287/18/25]

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| 10. | Statement No. 6 | Twelfth Session, 2023 |
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[Placed in Library, See No. LT2288/18/25]

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| 11. | Statement No. 6 | Fourteenth Session, 2023 |
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[Placed in Library, See No. LT2289/18/25]

[Placed in Library, See No. LT2290/18/25]

EIGHTEENTH LOK SABHA

13. Statement No. 3

Second Session, 2024

[Placed in Library, See No. LT2291/18/25]

14. Statement No. 2

Third Session, 2024

[Placed in Library, See No. LT2292/18/25]

कौशल विकास और उद्यमशीलता मंत्रालय के राज्य मंत्री; तथा शिक्षा मंत्रालय में राज्य मंत्री (श्री जयंत चौधरी) : अध्यक्ष जी, मैं, निःशुल्क और अनिवार्य बाल शिक्षा का अधिकार अधिनियम, 2009 की धारा 38 की उप-धारा (3) के अंतर्गत निःशुल्क और अनिवार्य बाल शिक्षा का अधिकार (संशोधन) नियम, 2024 जो दिनांक 21 दिसंबर, 2024 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 777(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ ।

[Placed in Library, See No. LT2293/18/25]

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) विदेशी मुद्रा प्रबंध अधिनियम, 1999 की धारा 48 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
 - (एक) विदेशी मुद्रा प्रबंध (निक्षेप) (पांचवां संशोधन) विनियम, 2025 जो दिनांक 15 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या फेमा 5(आर)(5)/2025-आरबी में प्रकाशित हुए थे ।
 - (दो) विदेशी मुद्रा प्रबंध (भारत में निवासी व्यक्ति द्वारा विदेशी मुद्रा खाते) (पांचवां संशोधन) विनियम, 2025, जो दिनांक 15 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या फेमा 10(आर)(5)/2025-आरबी में प्रकाशित हुए थे ।
 - (तीन) विदेशी मुद्रा प्रबंध (भुगतान माध्यम और गैर-ऋण लिखतों की रिपोर्टिंग) (तीसरा संशोधन) विनियम, 2025 जो दिनांक 15 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या फेमा 395(3)/2025-आरबी में प्रकाशित हुए थे ।
 - (चार) विदेशी मुद्रा प्रबंध (प्राप्ति और भुगतान की रीति) (संशोधन) विनियम, 2025 जो दिनांक 10 फरवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या फेमा 14(आर)(1)/2025-आरबी में प्रकाशित हुए थे ।

- (2) भारतीय प्रतिभूति और विनियम बोर्ड अधिनियम, 1992 की धारा 31 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
- (एक) भारतीय प्रतिभूति और विनियम बोर्ड (भेदिया व्यापार का प्रतिषेध) (तीसरा संशोधन) विनियम, 2024 जो दिनांक 5 दिसंबर, 2024 के भारत के राजपत्र में अधिसूचना संख्या सेबी/एलएडी-एनआरओ/जीएन/2024/215 में प्रकाशित हुए थे ।
- (दो) भारतीय प्रतिभूति और विनियम बोर्ड (निवेश सलाहकार) (दूसरा संशोधन) विनियम, 2024 जो दिनांक 16 दिसंबर, 2024 के भारत के राजपत्र में अधिसूचना संख्या सेबी/एलएडी-एनआरओ/जीएन/2024/219 में प्रकाशित हुए थे ।
- (तीन) भारतीय प्रतिभूति और विनियम बोर्ड (अनुसंधान विश्लेषक) (तीसरा संशोधन) विनियम, 2024 जो दिनांक 16 दिसंबर, 2024 के भारत के राजपत्र में अधिसूचना संख्या सेबी/एलएडी-एनआरओ/जीएन/2024/220 में प्रकाशित हुए थे ।
- (चार) अधिसूचना संख्या सेबी/एलएडी-एनआरओ/जीएन/2025/223, जो 3 जनवरी, 2025 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा उसमें उल्लिखित भारतीय प्रतिभूति और विनियम बोर्ड (प्रतिभूति बाजारों में सहयोजित व्यक्तियों का प्रमाणीकरण) विनियम, 2007 में यथापरिभाषित सहयोजित व्यक्तियों की किसी भी श्रेणी के लिए, प्रमाणन की आवश्यकता को अधिसूचित किया गया है ।
- (पांच) भारतीय प्रतिभूति और विनियम बोर्ड (निक्षेपागार और सहभागी) (संशोधन) विनियम, 2025 जो दिनांक 10 फरवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या सेबी/एलएडी-एनआरओ/जीएन/2025/225 में प्रकाशित हुए थे ।
- (छह) भारतीय प्रतिभूति और विनियम बोर्ड (मध्यवर्ती) (संशोधन) विनियम, 2025 जो दिनांक 10 फरवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या सेबी/एलएडी-एनआरओ/जीएन/2025/226 में प्रकाशित हुए थे ।

[Placed in Library, See No. LT2295/18/25]

- (3) भारतीय प्रतिभूति और विनियम बोर्ड अधिनियम, 1992 की धारा 31 तथा प्रतिभूति संविदा (विनियमन) अधिनियम, 1956 की धारा 31 की उप-धारा (3) के अंतर्गत प्रतिभूति संविदा (विनियमन) (स्टॉक एक्सचेंज और समाशोधन निगम) (संशोधन) विनियम, 2025 जो 10 फरवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या फा.सं. सेबी/एलएडी-एनआरओ/जीएन/2025/227 में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT2296/18/25]

- (4) भारतीय प्रतिभूति और विनियम बोर्ड अधिनियम, 1992 की धारा 31 के अंतर्गत, निक्षेपागार अधिनियम, 1996 की धारा 27 के अंतर्गत तथा प्रतिभूति संविदा (विनियमन) अधिनियम, 1956 की धारा 31 की उप-धारा (3) के अंतर्गत भारतीय प्रतिभूति और विनियम बोर्ड (निवेशक चार्टर) (संशोधन) विनियम, 2025, जो दिनांक 10 फरवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या फा.सं. सेबी/एलएडी-एनआरओ/जीएन/2025/228 में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT2297/18/25]

- (5) निक्षेप बीमा और प्रत्यय गारंटी निगम अधिनियम, 1961 की धारा 50 की उप-धारा (4) के अंतर्गत निक्षेप बीमा और प्रत्यय गारंटी निगम साधारण (संशोधन) विनियम, 2024 जो दिनांक 3 फरवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या फा.सं. 2275/01.01.013/2024-25 में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT2298/18/25]

- (6) सीमाशुल्क अधिनियम, 1962 की धारा 159 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) सा.का.नि. 136(अ) जो दिनांक 13 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा दिनांक 01 फरवरी, 2021 की अधिसूचना संख्या 11/2021-सीमाशुल्क में कतिपय संशोधन किए गए हैं तथा एक व्याख्यात्मक ज्ञापन ।

(दो) सा.का.नि. 141(अ) जो दिनांक 20 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा दिनांक 30 जून, 2017 की अधिसूचना संख्या 50/2017-सीमाशुल्क में कतिपय संशोधन किए गए हैं तथा एक व्याख्यात्मक ज्ञापन ।

- (तीन) का.आ. 590(अ) जो दिनांक 31 जनवरी, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो अंतर्राष्ट्रीय मूल्यों के आधार पर खाद्य तेलों, सोना, चांदी, पीतल-स्क्रेप और सुपारी पर टैरिफ मूल्य के संशोधन के बारे में है तथा एक व्याख्यात्मक ज्ञापन ।
- (चार) का.आ. 817(अ) जो दिनांक 14 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो अंतर्राष्ट्रीय मूल्यों के आधार पर खाद्य तेलों, सोना, चांदी, पीतल-स्क्रेप और सुपारी पर टैरिफ मूल्य के संशोधन के बारे में है तथा एक व्याख्यात्मक ज्ञापन ।
- (पांच) का.आ. 1065(अ) जो दिनांक 28 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो खाद्य तेलों, सोना, चांदी, पीतल-स्क्रेप और सुपारी पर अंतर्राष्ट्रीय मूल्यों के आधार पर टैरिफ मूल्य में संशोधन के बारे में है तथा एक व्याख्यात्मक ज्ञापन ।
- (छह) समुद्री कार्गो मैनीफेस्ट और ट्रांसशिपमेंट (पहला संशोधन) विनियम, 2025, जो दिनांक 15 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. संख्या 35(अ) में प्रकाशित हुए थे, तथा एक व्याख्यात्मक ज्ञापन ।

- (7) उपर्युक्त (6) की मद संख्या (तीन, चार और पांच) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT2299/18/25]

- (8) सीमाशुल्क टैरिफ अधिनियम, 1975 की धारा 9क की उप-धारा (7) के अंतर्गत अधिसूचना संख्या सा.का.नि.146(अ), जो दिनांक 25 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसका आशय डीजीटीआर द्वारा जारी सनसेट समीक्षा अंतिम निष्कर्ष के अनुसरण में चीन जनवादी गणराज्य में उद्भूत अथवा वहां से निर्यातित 'सभी रूपों में सक्करीन' के आयात पर 5 वर्षों के लिए प्रतिकारी शुल्क के उद्ग्रहण को जारी रखना है, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा एक व्याख्यात्मक ज्ञापन ।

[Placed in Library, See No. LT2300/18/25]

- (9) आयकर अधिनियम, 1961 की धारा 296 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)

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- (एक) आयकर (पहला संशोधन) नियम, 2025 जो दिनांक 21 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि.67(अ) में प्रकाशित हुए थे ।
- (दो) आयकर (दूसरा संशोधन) नियम, 2025 जो दिनांक 27 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 76(अ) में प्रकाशित हुए थे ।
- (तीन) आयकर (तीसरा संशोधन) नियम, 2025 जो दिनांक 7 फरवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 121 (अ) में प्रकाशित हुए थे ।
- (चार) आयकर (चौथा संशोधन) नियम, 2025 जो दिनांक 9 फरवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 125 (अ) में प्रकाशित हुए थे ।
- (पांच) आयकर (पांचवां संशोधन) नियम, 2025 जो दिनांक 24 फरवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 145 (अ) में प्रकाशित हुए थे ।

[Placed in Library, See No. LT2301/18/25]

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री; तथा श्रम और रोजगार मंत्रालय में राज्य मंत्री (कुमारी शोभा कारान्दलाजे) : अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

- (1) कर्मचारी भविष्य निधि संगठन, नई दिल्ली के वर्ष 2021-2022 और 2022-2023 के समेकित वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT2302/18/25]

- (3) कर्मचारी भविष्य निधि संगठन, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT2303/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION; AND MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI SUKANTA MAJUMDAR): I rise to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Sanskrit University, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Sanskrit University, New Delhi, for the year 2023-2024.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT2304/18/25]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Sanskrit University, Tirupati, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Sanskrit University, Tirupati, for the year 2023-2024, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Sanskrit University, Tirupati, for the year 2023-2024.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT2305/18/25]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Maharshi Sandipani Rashtriya Vedavidya Pratishthan, Ujjain, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Maharshi Sandipani Rashtriya Vedavidya Pratishthan, Ujjain, for the year 2023-2024, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maharshi Sandipani Rashtriya Vedavidya Pratishthan, Ujjain, for the year 2023-2024.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT2306/18/25]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Una, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Una, for the year 2023-2024.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT2307/18/25]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Minority Educational Institutions, New Delhi, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Commission for Minority Educational Institutions, New Delhi, for the year 2023-2024, together with Audit Report thereon.
- (iii) Memorandum of Action Taken (Hindi and English versions) on the recommendations contained in the Annual Report of the National Commission for Minority Educational Institutions, New Delhi, for the year 2023-24.

[Placed in Library, See No. LT2308/18/25]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Bhunaneswar, Khordha, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Bhunaneswar, Khordha, for the year 2023-2024, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian

Institute of Technology Bhunaneswar, Khordha,
for the year 2023-2024.

- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library, See No. LT2309/18/25]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Kharagpur, Kharagpur, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Kharagpur, Kharagpur, for the year 2023-2024, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Kharagpur, Kharagpur, for the year 2023-2024.

- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

[Placed in Library, See No. LT2310/18/25]

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Kanpur, Kanpur, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Kanpur, Kanpur, for the year 2023-2024, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Kanpur, Kanpur, for the year 2023-2024.

- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

[Placed in Library, See No. LT2311/18/25]

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Hyderabad, Hyderabad, for the year 2023-2024.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Hyderabad, Hyderabad, for the year 2023-2024, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Hyderabad, Hyderabad, for the year 2023-2024.
- (17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.

[Placed in Library, See No. LT2312/18/25]

- (18)
- (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Guwahati, Guwahati, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Guwahati, Guwahati, for the year 2023-2024, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Guwahati, Guwahati, for the year 2023-2024.
- (19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

[Placed in Library, See No. LT2313/18/25]

- (20)
- (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Mandi, Kamand, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Mandi, Kamand, for the year 2023-2024, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Mandi, Kamand, for the year 2023-2024.
- (21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.

[Placed in Library, See No. LT2314/18/25]

- (22) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology Tiruchirappalli, Tiruchirappalli, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology Tiruchirappalli, Tiruchirappalli, for the year 2023-2024.
- (23) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above.

[Placed in Library, See No. LT2315/18/25]

- (24) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Rourkela, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Rourkela, for the year 2023-2024.
- (25) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (24) above.

[Placed in Library, See No. LT2316/18/25]

- (26) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Goa, Goa, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Goa, Goa, for the year 2023-2024.
- (27) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (26) above.

[Placed in Library, See No. LT2317/18/25]

- (28) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology,

Raipur, for the year 2023-2024, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Raipur, for the year 2023-2024.

- (29) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (28) above.

[Placed in Library, See No. LT2318/18/25]

- (30) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Arunachal Pradesh, Jote, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Arunachal Pradesh, Jote, for the year 2023-2024.

- (31) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (30) above.

[Placed in Library, See No. LT2319/18/25]

कॉरपोरेट कार्य मंत्रालय में राज्य मंत्री; तथा सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री हर्ष मल्होत्रा) : आदरणीय अध्यक्ष जी, मैं कंपनी अधिनियम, 2013 की धारा 469 के अंतर्गत कंपनी (प्रोस्पेक्टस और प्रतिभूतियों का आबंटन) संशोधन नियम, 2025 जो 12 फरवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 131(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ ।

[Placed in Library, See No. LT2320/18/25]

12.03 hrs